

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4381**  
ANSWERED ON 28/03/2023

**Assessment of Housing Requirement in Rural Areas**

4381. SHRIMATI POONAMBEN MAADAM:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted an assessment of the housing requirements in rural areas of Gujarat;
- (b) if so, the details thereof and the total funds allocated to address these needs;
- (c) the details of the current progress of the Government in meeting the rural housing targets in Gujarat; and
- (d) the details of the total number of houses constructed under the 'Housing for All' scheme during each of the last three years, State/UT-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) & (b) In order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1<sup>st</sup> April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. The beneficiaries under PMAY-G are identified on the basis of housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)-2011. The target of 2.95 crore was arrived at on that basis. The auto generated priority list of households from SECC, 2011 database was provided to the States/Union Territories for conducting verification by Gram Sabhas followed by an appellate process. The number of eligible beneficiaries thus made available through SECC database currently stands at 2.08 crore (approx.). Thereafter, the Government conducted Awaas+ survey to identify those beneficiaries which claimed to have been left out under the 2011 SECC and thus prepared an additional list of potential beneficiaries. In order to fill the gap between overall target of PMAY-G and beneficiaries available through SECC 2011, Awaas+ data is being utilized.

In the State of Gujarat, the beneficiaries available in SECC based Permanent Wait List (PWL) are 3,21,495 and in Awaas+ are 6,38,113 as on 24.03.2023. The Ministry has allocated a target of 6,33,772 houses to Gujarat State (including 3,13,466 from Awaas+ list) from the financial year 2016-17 till 2022-23.

The Ministry has released an amount of Rs.3,301.62 crore as Central assistance to Gujarat State under PMAY-G for construction of targeted houses from the financial year 2016-17 to 2022-23 (as on 23.03.2023).

(c) Against the total target of 6,33,772 houses allocated to the State of Gujarat since inception of PMAY-G i.e. from financial year 2016-17 to 2022-23, the State Government has sanctioned houses to 5,80,069 beneficiaries and construction of 4,04,610 houses has been completed till 24.03.2023.

(d) The State-wise details of the total number of houses constructed under PMAY-G in order to achieve the objective of “Housing for All” during each of the last three years i.e. 2019-20, 2020-21 and 2021-22 is given in **Annexure**.

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Statement in reply to Part (d) of Lok Sabha Unstarred Question No. 4381 to be answered on 28.03.2023 regarding "Assessment Of Housing Requirement In Rural Areas"

**State-wise details of the total number of houses constructed under PMAY-G during each of the last three years i.e. 2019-20, 2020-21 and 2021-22.**

(units in Nos.)

S.No	Name of the State/UT	2019-2020	2020-2021	2021-2022
1	ARUNACHAL PRADESH	747	2,417	992
2	ASSAM	84,403	1,31,282	1,17,741
3	BIHAR	4,15,056	10,48,590	6,14,796
4	CHHATTISGARH	34,588	59,685	23,291
5	GOA	187	87	19
6	GUJARAT	35,591	54,890	77,367
7	HARYANA	6,691	1,232	269
8	HIMACHAL PRADESH	447	605	1,884
9	JAMMU AND KASHMIR	5,610	21,746	42,570
10	JHARKHAND	1,66,684	2,43,989	3,17,264
11	KERALA	843	880	2,501
12	MADHYA PRADESH	2,75,342	2,62,067	6,08,646
13	MAHARASHTRA	95,120	1,83,712	1,80,360
14	MANIPUR	1,151	2,779	4,023
15	MEGHALAYA	5,357	5,642	7,324
16	MIZORAM	997	1,128	1,158
17	NAGALAND	3,687	535	0
18	ODISHA	3,61,463	3,95,357	97,191
19	PUNJAB	410	3,908	5,473
20	RAJASTHAN	1,69,240	3,18,264	1,43,217
21	SIKKIM	43	15	5
22	TAMIL NADU	52,759	52,184	57,342
23	TRIPURA	7,055	15,873	1,661
24	UTTAR PRADESH	1,74,189	37,711	10,94,654
25	UTTARAKHAND	192	93	3,847
26	WEST BENGAL	2,86,340	6,78,587	9,59,231
27	ANDAMAN AND NICOBAR	286	483	335
28	DADRA & NAGAR HAVELI DAMAN & DIU	221	972	641
30	LAKSHADWEEP	9	28	7
31	PUDUCHERRY*	-	-	-
32	ANDHRA PRADESH	5	0	0
33	KARNATAKA	7,085	2,405	11,239
34	TELANGANA*	-	-	-
	<b>Total</b>	<b>21,91,798</b>	<b>35,27,146</b>	<b>43,75,048</b>

\*Puducherry and Telangana are not implementing PMAY-G.

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